

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 197
TO BE ANSWERED ON THE 06TH MAY, 2016
FUND ALLOCATION FOR HEALTH PROJECTS**

***197. SHRI C. S. PUTTA RAJU:
SHRI SANKAR PRASAD DATTA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of Centrally aided health projects functioning along with schemewise allocation and utilisation of funds, State/UT-wise including Karnataka;
- (b) whether the Government has conducted any survey on the prevailing healthcare facilities and infrastructure in rural areas of the country, if so, the details thereof and the outcome thereon;
- (c) whether the Government is aware of shortage of doctors in rural areas, if so, the details thereof and the reasons therefor; and
- (d) the steps taken by the Government to provide healthcare facilities, infrastructure and adequate number of doctors in rural areas in order to fulfil the objectives of the Sulabh Chikitsa and Swasthya Bharat programme?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA

STARRED QUESTION NO. 197* FOR 06TH MAY, 2016

(a) Ministry of Health and Family Welfare is implementing following Centrally aided health schemes :

(i) National Health Mission (NHM)

(ii)

- Establishment of new Medical Colleges attached with existing district/referral hospitals,
- Upgradation of existing State Government/Central Government medical colleges to increase MBBS seats in the country,
- Strengthening and upgradation of State Government Medical colleges for starting new PG disciplines and increasing PG seats.

(iii) National AIDS Control Programme

(iv) Tertiary Care Cancer Centre

Details of these schemes along with allocation and utilisation of funds, State/UT-wise is at Annexure-I to IV

(b) Three rounds of District Level Household and Facility Surveys (DLHS) were undertaken in the past (Round- I in 1998-99, Round-II in 2002-04, and Round-III in 2007-08) with the main objective to provide reproductive and child health database at district level in India.

The Ministry of Health and Family Welfare, Government of India carried out the fourth round of District Level Household and Facility Survey (DLHS-4) of public health facilities with the objective of estimating reliable indicators of population, maternal & child health and family planning at District and higher levels. The DLHS-4 was conducted during 2012-13. The Survey was funded by the Ministry of Health and Family Welfare, Government of India and the International Institute for Population Sciences (IIPS) was the Nodal Agency for conducting District Level Household and Facility Survey-4 (DLHS-4).

This survey reveals that in most of the States, improvements were found in percentage of Sub-Health Centres located in government building, availability of additional ANMs in Sub-Health Centres, percentage of PHCs that are functional 24 X 7 hours, percentage of PHCs that have AYUSH doctors, percentage of PHCs having residential quarter for Medical Officer and percentage of CHCs having 24 X 7 hours normal delivery services etc.

Details are at Annexure-V.

(c) As per Rural Health Statistics (RHS) 2015, the State/UT-wise information of Sanctioned and In Position of Doctors at Primary Health Centres (PHCs) and Community Health Centres (CHCs) and Specialists at CHCs are at Annexure-VI.

Various reasons attributed for shortage of doctors in rural areas include non-availability of requisite number of doctors, feeling of professional isolation among doctors and unwillingness on the part of doctors to work in rural areas.

(d) Public health is a State subject. Therefore, the primary responsibility to ensure availability of doctors in rural areas lies with the State Governments. However, under the National Health Mission (NHM), financial and technical support is provided to States/UTs to strengthen their healthcare systems including support for healthcare facilities, infrastructure and engaging of doctors on contractual basis, based on the requirements posed by the States/UTs in their PIPs.

Support under NHM is also provided for multi-skilling of doctors, for giving hard area allowance to medical professionals for serving in rural and remote areas and for their residential quarters so that they find it attractive to serve in public health facilities in such areas. Also, States are advised to put in place transparent policies of posting and transfer, and ensure rational deployment of medical professionals. As the posts required for health facilities are filled up by respective State/UT Governments, they are impressed upon from time to time to fill up the vacant posts.

Further, in order to encourage doctors to work in remote and difficult areas, the Medical Council of India, with the previous approval of Central Government, has amended the Post Graduate Medical Education Regulations, 2000 to provide:

- (i) 50% reservation in Post Graduate Diploma Courses for Medical Officers in the Government service, who have served for at least three years in remote and difficult areas; and
- (ii) Incentive at the rate of 10% the marks obtained for each year in service in remote or difficult areas as upto the maximum of 30% of the marks obtained in the entrance test for admissions in Post Graduate Medical Courses.

The Government has taken the following steps to further augment the availability of doctors in the country:

- I. The ratio of teachers to students has been revised from 1:1 to 1:2 for all MD/MS disciplines and 1:1 to 1:3 in subjects of Anaesthesiology, Forensic Medicine, Radiotherapy, Medical Oncology, Surgical Oncology and Psychiatry.

- II. DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- III. Enhancement of maximum intake capacity at MBBS level from 150 to 250.
- IV. Enhancement of age limit for appointment/extension/re-employment against posts of teachers/dean/principal/ director in medical colleges from 65-70 years.
- V. Relaxation in the norms for setting up of a medical college in terms of requirement for land, faculty, staff, bed/ bed strength and other infrastructure.
- VI. Strengthening/upgradation of State Government Medical Colleges for starting new PG courses/Increase of PG seats with fund sharing between the Central and State Government.
- VII. Establishment of New Medical Colleges by upgrading district/referral hospitals preferably in underserved districts of the country with fund sharing between the Central Government and States.
- VIII. Strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS seats with fund sharing between the Central Government and States.

National Health Mission (NHM)

The National Health Mission (NHM) envisages achievement of universal access to equitable, affordable & quality health care services that are accountable and responsive to people's needs. NHM encompasses its two Sub-Missions, the National Rural Health Mission (NRHM) and the National Urban Health Mission (NUHM). The main programmatic components include Health System Strengthening in rural and urban areas, Reproductive-Maternal- Neonatal-Child and Adolescent Health (RMNCH+A), and Communicable and Non-Communicable Diseases.

Under the NHM, technical and financial support is provided to State / UTs for strengthening of their healthcare systems based on the proposals submitted by them in their Programme Implementation Plans (PIPs).

The allocation and utilization of funds, State/UT wise including Karnataka is at Annexure-I(a)

Annexure-I(a)**Statement Showing State wise Allocation and Utilization under NHM for the F.Y. 2015-16****Rs. in crore**

Sl. No.	States	2015-16	
		Central Allocation	Utilization*
1	Andaman & Nicobar Islands	28.21	7.46
2	Andhra Pradesh	616.13	538.39
3	Arunachal Pradesh	160.01	110.70
4	Assam	941.29	857.52
5	Bihar	1108.61	812.81
6	Chandigarh	14.24	13.84
7	Chattisgarh	479.38	440.70
8	Dadra & Nagar Haveli	11.37	8.37
9	Daman & Diu	9.11	8.31
10	Delhi	142.81	82.29
11	Goa	19.41	21.29
12	Gujarat	677.65	713.18
13	Haryana	249.33	310.90
14	Himachal Pradesh	197.92	171.15
15	Jammu & Kashmir	368.00	230.12
16	Jharkhand	493.37	379.60
17	Karnataka	706.09	740.74
18	Kerala	305.87	406.92
19	Lakshadweep	4.28	1.79
20	Madhya Pradesh	1085.37	1285.82
21	Maharashtra	1282.31	1088.92
22	Manipur	118.53	66.13
23	Meghalaya	131.00	66.29

24	Mizoram	97.87	69.47
25	Nagaland	108.75	48.87
26	Orissa	624.71	715.86
27	Puducherry	17.77	17.36
28	Punjab	284.75	434.85
29	Rajasthan	1069.38	1242.42
30	Sikkim	45.86	33.89
31	Tamil Nadu	794.38	1003.43
32	Tripura	139.08	77.80
33	Uttar Pradesh	2299.49	2279.56
34	Uttarakhand	256.60	213.79
35	West Bengal	883.49	955.40
36	Telangana	440.58	229.32
Sub Total		16213.00	15685.26
Others		1100.00	0.00
Total		17313.00	15685.26

Note:

1. Allocation is per Original outlay/B.E.
2. *Utilization includes Utilization against Central Release, State release & Unspent balances at the beginning of the year.
3. Utilization for the F.Y. 2015-16 is only upto 31.12.2015 (as per FMR) and is provisional.

Statement showing Scheme wise Central Allocation and Utilization under NHM for the F.Y. 2015-

16

[Rs. In crore]

Sl. No	Programme	2015-16	
		Central Allocation	Utilization*
A. NRHM- RCH Flexible Pool		9818.56	9943.28
1	RCH Flexible Pool	4348.32	4899.06

2	Mission Flexible Pool	4926.09	4647.21
3	Routine Immunization	200.00	278.83
4	Pulse Polio Immunisation	328.00	115.11
5	National I.D.D. Control Prog.	16.15	3.07
B. Infrastructure Maintenance		4420.40	4559.29
C. Flexible Pool for Communicable Disease Control Programmes		1160.68	525.82
a	National Vector Borne Diseases Control Programme	463.13	135.84
b	Revised National Tuberculosis Control Prog.	603.20	319.82
c	National Leprosy Eradication Prog.	35.50	27.41
d	Integrated Disease Surveillance Project	58.85	42.75
D. Flexible Pool for Non Communicable Disease Programmes		527.36	187.54
E. National Urban Health Mission-Flexible Pool		1386.00	469.34
Grand Total		17313.00	15685.26

Note:

1. Allocation is per Original outlay/B.E.
2. *Utilization includes utilization against central Release, state release & unspent balances at the beginning of the year.
3. Utilization for the F.Y. 2015-16 is only upto 31.12.2015 (as per FMR) and is provisional.

Establishment of new Medical Colleges attached with existing district/referral hospitals:- To meet the shortfall of human resource in health, the government is implementing a Centrally Sponsored Scheme for “establishment of new medical colleges by upgrading district/referral hospitals” with fund sharing between the Central Government and States in the ratio of 90:10 for NE/special category states and 60:40 for other states. The total cost of establishment of one Medical College under the scheme is Rs.189 crore. This Scheme was approved in January, 2014. Criteria for identification of Districts under the Scheme:

- i District Hospitals/referral hospital with bed strength of 200 or more.
- ii District/Referral hospitals of the districts where there is no medical college.
- iii Preference to underserved areas.

58 districts in 20 States/UTs have been identified under this Scheme to establish new Medical Colleges attached with existing district/referral hospitals. Out of these, 47 have been approved till date. Funds to the tune of Rs.659.73 core have been released to the State Governments for the approved districts under the Scheme. Detail at **Annexure-II(a)**.

Upgradation of existing State Government/Central Government medical colleges to increase MBBS seats in the country:- This Scheme was approved in January, 2014. The funding pattern is 90:10 by Central and State Governments respectively for North Eastern States and Special category States and 60:40 for other States with the upper ceiling cost pegged at Rs.1.20 crore per seat. 22 Medical Colleges have been approved under the scheme to increase UG seats. Funds to the tune of Rs.50 crore have been released to the State Governments till date under this Scheme. Detail at **Annexure-II(b)**.

Strengthening and upgradation of State Government Medical colleges for starting new PG disciplines and increasing PG seats:- The scheme was launched in the XI Plan period with the objective to strengthen and upgrade State/Central Government Medical Colleges to create new PG seats. The funding pattern between Centre and States is in the ratio of 60:40. A total of 72 Government Medical colleges are covered under the scheme for increasing PG seats. Funds to the tune of Rs.726.94 crore have been released under the scheme till 2014-15. Detail may be seen as per **Annexure-II(c)**

Annexure-II(a)

Funds released under the Centrally Sponsored Scheme for Establishment of New Medical Colleges attached with existing District/Referral hospitals during last three years

(Rs. in crore)

S. No.	States/UT	Amount Released
1.	Andaman and Nicobar Islands	28.00
2.	Arunachal Pradesh	42.50
3.	Assam	30.00
4.	Bihar	8.00
5.	Chhattisgarh	53.02
6.	Himachal Pradesh	80.51
7.	Madhya Pradesh	38.00
8.	Maharashtra	13.00
9.	Mizoram	30.00
10.	Nagaland	36.50
11.	Odisha	120.00
12.	Rajasthan	130.20
13.	West Bengal	20.00
14.	Uttar Pradesh	16.00
15.	Uttarakhand	14.00
	TOTAL	659.73

Annexure-II(b)

Funds released under the Centrally Sponsored Scheme for “Up-gradation of existing State Government/Central Government medical colleges to increase MBBS seats in the Country”

(Rs. in crore)

S. No.	States/UT	Amount released to State
1.	Andhra Pradesh	6.00
2.	Goa	4.50
3.	Madhya Pradesh	12.00
4.	Odisha	5.00
5.	Punjab	4.00
6.	Rajasthan	7.00
7.	Tamil Nadu	9.50
8.	Uttarakhand	2.00
	TOTAL	50.00

Annexure-II(c)

Status of Funds Released under the scheme for “Strengthening and up-gradation of State Government Medical Colleges for starting new PG disciplines and increasing PG seats”

S. No.	State/UT	Amount Released to State (Rs. in crore)
1	ASSAM	17.71
2	ANDHRA PRADESH	46.075
3	BIHAR	29.06
4	CHANDIGARH	17.09
5	CHHATTISGARH	12.275
6	GOA	16.07
7	GUJARAT	22.22
8	HIMACHAL PRADESH	10.05
9	JAMMU & KASHMIR	14.08
10	JHARKHAND	16.49
11	KERALA	21.455
12	MADHYA PRADESH	31.91
13	MAHARASHTRA	129.57
14	ORISSA	5.54
15	PUNJAB	44
16	RAJASTHAN	103.54
17	TELANGANA	23.565
18	TRIPURA	7.29
19	UTTARAKHAND	7.65
20	UTTAR PRADESH	38.53
21	WEST BENGAL	112.77
	TOTAL	726.94

National AIDS Control Programme

The National AIDS Control Programme (NACP) has been implemented by Government of India as 100% centrally sector scheme through State AIDS Control Societies in the States for prevention and control of HIV/AIDS in the country. Currently, the NACP IV (2012-2017) is in the last year of its implementation. As per India HIV Estimation 2015 report, National adult (15–49 years) HIV prevalence in India is estimated at 0.26% in 2015. The State/UT-wise adult HIV prevalence including Karnataka is provided at **Annexure-III(a)**

The total of Rs. 1615.00 crore was allotted to the National AIDS Control Programme during 2015-16. The State/UTs wise release and expenditure in 2015-16 is provided at **Annexure-III (b)**

Adult (15–49 years) HIV prevalence (%) State/UT-wise, 2015

State/UTs	HIV Estimate (%)
Andhra Pradesh	0.66
Arunachal Pradesh	0.07
Assam	0.06
Bihar	0.25
Chhattisgarh	0.19
Delhi	0.23
Goa	0.40
Gujarat	0.42
Himachal Pradesh	0.12
Haryana	0.13
Jharkhand	0.17
Jammu & Kashmir	0.03
Karnataka	0.45
Kerala	0.11
Meghalaya	0.06
Maharashtra	0.37
Manipur	1.15
Madhya Pradesh	0.09
Mizoram	0.80
Nagaland	0.78
Odisha	0.25
Punjab	0.19
Rajasthan	0.23
Sikkim	0.23
Tamil Nadu	0.28

Tripura	0.31
Uttarakhand	0.11
Uttar Pradesh	0.12
West Bengal	0.21
Andaman & Nicobar Islands	0.07
Chandigarh	0.35
Dadra & Nagar Haveli	0.18
Daman & Diu	0.14
Puducherry	0.15
India	0.26

Annexure- III (b)

State/UT-wise release and expenditure 2015-16(as on 05.05.16)

Sl. No.	State	Release	Expenditure as on 05.05.16
1	Andhra Pradesh	3904.86	1384.60
2	Bihar	2017.81	2854.04
3	Chhattisgarh	1130.76	1767.90
4	Delhi	3558.12	2358.16
5	Goa	452.29	478.11
6	Gujarat (Inculded Ahmadabad)	4150	4224.42
7	Haryana	1269.27	1342.16
8	Himachal Pradesh	1034.02	763.48
9	Jammu & Kashmir	748.18	643.34
10	Jharkhand	1242.65	1328.91
11	Karnataka	6077.38	4274.60
12	Kerala	2138.35	2275.83
13	Madhya Pradesh	3247.78	3352.07
14	Maharashtra	7000.1	7825.14
15	Mumbai District	1596.25	1937.79
16	Odisha	2160.04	2714.12
17	Puducherry	382.54	378.99
18	Punjab	2604.63	2808.70
19	Rajasthan	2779.82	3142.72
20	Tamil Nadu (includded Chennai)	5613.08	5827.10
21	Telangana	2784.77	3443.79
22	Uttar Pradesh	5709.4	5237.47
23	Uttarakhand	969.49	1285.16
24	West Bengal	3183.98	3880.13
	Sub total	65755.57	65528.73
NE States			

25	Arunachal Pradesh	855.49	586.65
26	Assam	2003.05	1667.26
27	Manipur	2401.13	1787.95
28	Meghalaya	591.21	438.31
29	Mizoram	1478.23	1438.23
30	Nagaland	1930.2	1935.89
31	Sikkim	441.37	474.71
32	Tripura	592.71	744.70
	Sub total	10293.39	9073.699
	Grand Total	76048.96	74602.43
UNION TERRITORIES (UTs)			
33	Chandigarh	549.33	629.48
34	A & N	109.21	95.91
35	D & D	216.28	189.29
36	DNH	66.56	82.20
37	Lakshadweep	20.28	6.96
	Sub Total	961.66	1003.844
	Grand Total	77010.62	75606.27

Tertiary Care for Cancer a scheme (TCCC) under the National Programme for Prevention and Control of Cancer, Diabetes, CVD and Stroke (NPCDCS).

To strengthen of Tertiary Care for Cancer a scheme (TCCC) under the National Programme for Prevention and Control of Cancer, Diabetes, CVD and Stroke (NPCDCS). Under the scheme the State Cancer Institutes (SCI) /Tertiary Care Cancer Centre will provide comprehensive cancer diagnosis, treatment and care services. SCI will be the apex institution in the State for Cancer related activities. SCI will provide outreach services, diagnosis and referral treatments, develop treatment protocols, undertake research and enhance the capacity of personnel in the State in this field. TCCC will undertake similar activities, though at a lower scale.

Expected Role of SCI and TCCC

- The SCI/TCCC will provide comprehensive cancer diagnosis, treatment and care services.
- SCI will be a role model and leader in this field. It will serve as the nodal and apex Institution to mentor other Government Institutes (including TCCC and RCC). Similarly the TCCC should mentor cancer related activities including at the district level and below in their respective footprint area (the areas from where patients are accessing the TCCC).
- SCI/TCCC will promote prevention of cancer; participate in outreach and other activities under NPCDCS and other related public health programmes.
- SCI/TCCC will help in training of doctors/health personnel for cancer.
- SCI/TCCC will participate in the cancer registry programme.
- SCI/TCCC will promote research activities for cancer.
- Patients screened for cancer under NPCDCS and other Government programmes will get Tertiary care diagnosis and treatment in TCCC and SCI.

Under the scheme, there is the provision of providing one time grant up to Rs. 120 crore for SCI and up to Rs. 45 crore for TCCC including State share. This grant would be used for procurement of equipment and building construction. From 2015-16 the fund sharing ratio between Centre and State has been revised to 60:40 except for NE and Hilly States where the ratio remains unchanged at 90:10.

Financial assistance released under TCCC scheme of NPCDCS during the year 2015-16

S No.	State	Name of the Institute	Project approved for
1.	Himachal Pradesh	Indira Gandhi Medical College, Shimla,	TCCC
2.	Uttar Pradesh	Sanjay Gandhi Postgraduate Institute of Medical Sciences, Lucknow	TCCC
3.	Mizoram	Civil Hospital, Aizawl	TCCC
4.	Bihar	Indira Gandhi Institute of Medical Sciences, Patna	SCI

Rs. 126.5 crore were released to these institutions during 2015-16. The details are placed at Annexure-IV(a)

Annexure- IV (a)

Financial assistance released under TCCC scheme of NPCDCS during the year 2015-16 (Rs in crore)

S No	State	Name of the Institute	SCI/	Amount Approved by Standing Committee	Gol share	Amount released	75% of GOI share (First eligible installment)	Balance wrt total share	Balance wrt first eligible installment
1	Himachal Pradesh	Indira Gandhi Medical College, Shimla,	TCCC	45	40.5	14.87	30.375	25.63	15.505
2	Uttar Pradesh	Sanjay Gandhi Postgraduate Institute of Medical Sciences, Lucknow	TCCC	41.5	31.13	11.43	23.3475	19.7	11.9175
3	Mizoram	Civil Hospital, Aizawl	TCCC	44.27	39.84	14.64	29.88	25.2	15.24
4	Bihar	Indira Gandhi Institute of Medical Sciences, Patna	SCI	120	90	33.06	67.5	56.94	34.44
5	Rajasthan	SP medical college bikaner	TCCC	38.05	22.83	17.123	17.1225	5.707	-0.0005
6	Telangana	MNJ Institute	SCI	112.7	67.62	18.12	50.715	49.5	32.595
7	Karnataka	Mandya Institute	TCCC	38.35	23.01	17.257	17.2575	5.753	0.0005
						126.5		188.43	109.6975

Details about DLHS-4

The selection of households were carried out in two stages; in the first stage mapping and listing of households in a selected Primary Sampling Unit (A village in the case of Rural areas and a Urban Frame Survey block in the case of Urban areas) followed by administering the questionnaires in randomly selected households out of households listed in the Primary Sampling Unit.

As part of DLHS-4, Facility Survey was also carried in to capture information on the availability and utilization of health care services at District Hospital (DH), Sub-divisional Hospital (SDH), Community Health Centre (CHC), Primary Health Centre (PHC) and Sub Health Centre (SHC). The methodology followed to identify the health facilities covered is as follows:

- During course of mapping and listing the teams collected the names of Sub-Health Center (SHC), Primary Health Center (PHC) and Community Health Center (CHC) which were serving the selected rural PSU. From each district about 40-70 PSUs were selected based on PPS (Probability Proportional to Size) systematic sampling method. The Health Sub-Centre which was serving the selected PSU has been selected for the facility survey. Subsequently the PHC that caters to the Sub Health Centre was covered for the survey. In addition, all CHCs, SDHs and DHs within the district were also covered in the facility survey.
- In the 8 Empowered Action Group States (Bihar, Jharkhand, Uttar Pradesh, Uttarakhand, Madhya Pradesh, Chhattisgarh, Odisha and Rajasthan) and Assam covered in the Annual Health Survey (AHS) only facility survey was carried out in DLHS 4. The PSU list was provided by the office of the Registrar General and Census commissioner, India, which has been used in the Annual Health Survey (AHS) for conducting household survey. Using this list as a frame facilities in these States were selected for the survey.

As part of the facility survey the following information was collected from SHC, PHC, CHC and DH / SDH:

- **SHC:** Availability of human resources, physical infrastructure, equipment and essential drugs and MCH service provided in one month preceding the survey.
- **PHC:** Status of availability of 24x7 facility and services for delivery and new born care, availability of Lady Medical Officer, functional Labour Room, Operation Theater, number of beds, drug storage facilities, waiting room for OPD, availability of RCH related equipment, essential drugs and essential laboratory testing facilities etc.

- **CHC:** Availability of 24X7 services for delivery and new born care, status of in-position clinical, supporting and paramedical staff, availability of specialists trained for NSV (Non-Scalpel Vasectomy), emergency obstetric, MTP, new born care, treatment of RTI / STI, IMNCI, ECG etc. Physical infrastructure of CHC such as water supply, electricity, communication, waste disposal facilities, OT, Labour Room and availability of residential quarters for medical doctors etc. .
- **DH / SDH:** Availability of essential laboratory and ambulance services, emergency obstetric care service, availability of specialists, nurses, paramedics and technicians either on regular or contractual basis, infrastructure, provision for bio-medical and waste disposal and availability of residential quarters for doctors, nurses and staff etc.

Indicators of the facility survey are available for all States / UTs except for Gujarat, Jammu & Kashmir, Dadra & Nagar Haveli, Daman & Diu, and Lakshadweep where the survey was not carried out and for Delhi where the results were not of acceptable quality.

Key indicators from the facility survey of DLHS-3 and DLHS-4 are given in Statements I-III

Statement-1

Sr .N o.	State/UTs	Sub-Health Centre - Human Resources and Infrastructure(%)												Facilities in sub-centre (%)					Community Services in sub-centre(%)		
		No. of Sub-Centres covered		Sub-Health Centre located in government building		Sub-Health Centre with ANM		Sub-Health Centre with male health worker		Sub-Health Centre with ANM residing in Sub-Health Centre quarter where facility is available		Sub-Health Centre with additional ANM		Regular electricity	Water	Toilet	Labor Room	Labor Room in current use	Citizen's Charter displayed	VHSC Facilitated*	Untied Fund received
		DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4
1	2	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32
	INDIA	18367	18068	na	55.7	na	90.7	na	39.3	na	57.9	na	20.0	na	na	na	na	na	na	na	na
1	Andhra Pradesh	468	885	22.8	21.9	90.4	84.4	38.3	40.6	67.6	63.3	73.2	28.0	29.0	46.7	28.0	2.8	33.3	78.9	97.5	93.4
2	Assam	857	714	74.9	52.8	94.1	96.1	63.2	6.1	36.5	50.6	69.6	60.1	23.1	79.2	91.6	13.9	78.2	43.4	96.3	87.2
3	Bihar	1,828	1,165	46.2	35.3	71.4	91.2	3.1	13.3	21.6	26.6	47.2	27.6	4.6	47.9	37.8	15.9	32.8	37.5	95.7	71.8
4	Chattisgarh	826	574	70.5	45.3	89.7	76.5	64.2	51.6	73.8	80.1	8.3	5.9	52.2	61.7	76.9	83.0	78.8	34.3	97.2	93.0
5	Gujarat	na	714	na	65.7	na	94.7	na	55.5	na	37.8	na	8.0	na	na	na	na	na	na	na	na
6	Haryana	673	625	57.7	54.9	90.6	92.3	58.2	51.8	35.6	31.4	83.5	74.2	24.2	92.3	92.3	40.0	82.5	85.1	89.2	88.5
7	Jharkhand	694	783	66.7	57.5	55.9	91.3	23.2	18.7	32.2	42.5	63.5	44.1	11.8	52.8	46.2	81.8	88.4	42.4	96.2	85.7
8	Karnataka	1024	880	61.5	57.6	87.9	92.7	43.8	40.5	61.5	67.4	6.4	1.8	11.6	76.7	80.8	37.9	33.1	20.9	98.6	91.0
9	Kerala	151	532	57.6	76.9	93.4	97.6	76.2	80.3	56.4	53.3	21.3	0.4	79.3	92.0	89.7	6.9	100.0	88.1	94.7	77.5
10	Madhya Pradesh	1,485	1,362	74.7	55.6	94.8	90.2	40.5	58.5	52.2	63.9	20.7	8.2	23.3	64.1	76.3	18.5	42.9	47.3	94.5	84.1
11	Maharashtra	1019	1058	83.6	70.0	94.8	93.0	70.9	76.6	90.7	71.5	49.8	30.7	82.9	89.9	93.9	79.1	95.1	95.6	98.5	93.1
12	Odisha	1,493	1,053	51.4	60.0	94.8	78.1	58.7	59.8	69.1	40.6	7.4	51.5	22.1	72.5	57.7	20.2	28.4	16.2	93.9	78.2
13	Punjab	643	595	60.7	56.1	73.7	79.7	45.7	56.5	12.9	17.8	61.7	5.6	65.9	92.3	87.7	13.1	20.0	77.3	99.4	89.3
14	Rajasthan	989	1035	80.9	75.9	90.7	86.5	10.6	9.7	52.9	50.4	26.8	22.4	16.0	70.3	75.3	47.3	75.7	28.5	97.2	83.9

15	Tamil Nadu	921	861	75.5	72.2	33.9	99.8	4.7	71.6	62.2	59.9	3.0	2.8	72.7	76.8	88.6	68.0	19.0	61.6	96.1	88.9
16	Telangana	260	na	32.4	na	97.3	na	25.4	na	46.2	na	73.8	na	17.9	40.5	47.6	15.5	30.8	84.2	93.9	89.6
17	Uttar Pradesh	2,595	2,403	80.6	42.2	95.2	99.5	1.8	6.2	30.5	57.3	9.2	3.3	5.2	81.2	74.8	82.4	30.2	33.0	95.1	68.4
18	West Bengal	510	688	86.7	45.8	99.4	89.6	22.4	40.7	6.3	14.7	66.3	1.2	62.8	77.5	84.9	11.4	21.6	72.7	91.3	94.3
19	A&N Islands	56	25	98.2	96.0	76.4	96.0	23.2	12.0	59.2	68.2	42.9	56.0	na	na	na	na	na	na	na	na
20	Arunachal Pradesh	111	112	92.0	96.4	69.4	93.8	46.8	63.4	53.3	31.3	45.4	9.8	14.7	68.6	73.5	28.4	63.0	12.6	74.7	54.1
21	Delhi	na	38	na	44.7	na	100.0	na	0.0	na	100.0	na	84.2	na	na	na	na	na	na	na	na
22	Goa	47	39	31.9	20.5	85.1	97.4	66.0	74.4	22.2	33.3	10.6	2.6	86.7	100.0	100.0	100.0	--	19.2	100.0	74.5
23	Himachal Pradesh	280	409	75.4	79.7	92.8	83.1	51.8	51.1	43.5	60.5	1.6	1.2	88.0	83.7	86.1	3.9	33.3	71.0	96.5	94.6
24	Jammu & Kashmir	na	368	na	38.0	na	68.8	na	19.8	na	64.1	na	16.6	na	na	na	na	na	na	na	na
25	Manipur	148	118	79.1	70.3	97.3	93.1	39.2	50.0	33.3	0.0	70.3	53.4	5.2	44.7	62.9	10.3	16.7	27.9	90.7	91.8
26	Meghalaya	195	115	84.6	94.8	99.5	100.0	6.2	29.6	58.1	46.4	88.6	9.6	53.9	93.9	98.2	24.2	70.3	6.2	49.2	73.3
27	Mizoram	140	172	98.6	97.1	89.2	95.4	64.3	93.0	76.6	79.1	13.8	38.4	62.8	87.0	87.7	39.1	82.4	67.1	96.4	95.0
28	Nagaland	150	na	89.3	na	98.6	na	24.0	na	42.1	na	77.0	na	42.5	65.7	85.1	23.9	54.8	82.7	93.4	94.0
29	Sikkim	76	84	96.0	89.3	88.2	86.9	85.5	84.5	26.9	33.3	23.9	23.8	78.1	91.8	97.3	98.6	95.8	73.7	97.4	97.4
30	Tripura	105	163	77.1	54.0	59.1	78.5	55.7	66.3	54.6	7.7	8.6	4.3	49.4	70.4	53.1	11.1	22.2	42.9	91.1	81.9
31	Uttarakhand	555	412	69.4	58.0	98.4	99.5	5.4	5.1	46.3	63.5	11.0	na	39.7	69.4	84.2	48.3	45.9	64.0	78.0	80.2
32	Chandigarh	23	5	60.9	60.0	52.2	80.0	47.8	40.0	0.0	0.0	75.0	60.0	na	na	na	na	na	na	na	na
33	Dadra & Nagar Haveli	na	29	na	93.1	na	82.8	na	6.9	na	47.8	na	51.7	na	na	na	na	na	na	na	na
34	Daman & Diu	na	22	na	77.3	na	95.5	na	68.2	na	0.0	na	22.7	na	na	na	na	na	na	na	na
35	Lakshadweep	na	5	na	60.0	na	100.0	na	80.0	na	0.0	na	0.0	na	na	na	na	na	na	na	na
36	Puducherry	45	26	71.1	65.4	51.1	100.0	0.0	80.8	48.0	26.7	60.8	84.6	na	na	na	na	na	na	na	na

Statement-2

Sr.No.	State/UTs	PHC - Human Resources and Infrastructure (%)																Community Services in PHC (%)				Community Health Centres (CHC) (%)																			
		No. of PHCs covered		PHCs functioning on 24 X 7 hours basis (%)		PHC having Medical Officer (%)	PHC having Pharmacist (%)	PHCs having lady Medical Officer (%)		PHCs with at least 4 beds (%)		PHCs with AYUSH doctor (%)		PHCs having residential quarter for Medical Officer (%)		PHCs having new born care services on 24 X 7 hours basis (%)		PHCs having referral services for pregnancies/delivery on 24 X 7 hours basis (%)	PHCs conducted at least 10 deliveries during last one month on 24 X 7 hours basis (%)		Citizen's Charter displayed	RKS constituted	Received Unaided Fund	Utilized unaided fund	No. of CHCs covered		PHCs having 24 X 7 hours normal delivery services		CHCs having Obstetrician/Gynaecologist		CHCs having Anesthetist		CHCs having functional Operation Theatre		CHCs designated as FRUs		CHCs designated as FRUs offering caesarean section		CHCs having new born care services on 24 X 7 hours basis		
		DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4/AHS-3	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3	DLHS-4	DLHS-3
	INDIA	8540	8619	na	52.7	na	na	na	24.4	na	67.1	na	19.3	na	54.5	na	86.8	na	55.2	na	na	na	na	4810	4162	na	90.0	na	25.2	na	17.1	na	65.2	na	52.0	na	18.7	na	76.1		
1	Andhra Pradesh	361	646	42.9	51.1	90.3	53.7	41.7	40.6	84.0	82.9	21.7	8.4	12.5	25.7	92.6	95.8	76.7	72.4	46.6	54.2	81.2	67.6	96.1	97.4	156	162	98.0	93.8	41.6	42.6	29.5	26.5	86.5	80.9	80.7	88.9	33.3	35.3	67.9	61.8
2	Assam	375	195	48.5	65.6	91.2	72.3	29.2	23.1	60.4	64.6	46.2	58.0	80.8	90.8	90.2	92.2	62.6	84.4	58.8	81.3	70.9	97.3	96.8	96.4	214	83	00.0	91.6	17.3	31.3	7.0	na	12.6	24.1	21.5	32.5	52.2	37.0	86.4	88.9
3	Bihar	664	524	61.0	64.5	94.1	21.4	25.8	28.2	73.9	75.8	54.6	8.2	38.0	62.2	94.5	85.8	42.7	71.0	96.7	84.9	73.8	90.8	88.4	96.1	68	66	00.0	90.9	26.5	40.9	17.7	19.7	79.4	86.4	77.9	87.9	26.4	18.8	77.9	72.4
4	Chattisgarh	410	251	57.1	58.6	45.9	71.2	13.3	6.8	51.6	40.2	49.5	18.3	44.4	39.0	89.4	82.3	46.6	43.5	26.7	24.5	45.2	97.3	93.9	99.0	162	137	99.4	99.3	16.7	19.7	23.5	na	58.6	73.0	34.6	56.9	32.1	22.1	78.4	80.8
5	Gujarat	na	542	na	46.9	na	na	na	11.6	na	77.1	na	29.9	na	56.6	na	95.7	na	64.2	na	62.6	na	na	na	na	na	212	na	97.6	na	11.3	na	9.4	na	65.6	na	74.1	na	25.5	na	86.0
6	Haryana	246	263	79.3	39.2	80.9	81.7	34.2	30.8	75.7	64.3	19.1	1.5	47.9	43.0	91.1	94.2	65.6	46.6	74.3	38.8	89.8	93.9	96.3	98.7	106	84	00.0	88.1	13.2	13.1	8.5	10.7	46.2	60.7	71.7	44.1	14.5	21.6	91.5	62.2
7	Jharkhand	55	184	51.9	79.4	70.9	7.3	33.3	50.5	46.2	89.1	2.6	7.6	25.5	84.2	93.3	86.3	42.9	47.3	73.3	48.0	50.9	36.4	54.6	100.0	180	8	00.0	00.0	11.7	62.5	10.6	na	74.4	87.5	17.8	87.5	59.4	0.0	84.4	85.7
8	Karnataka	768	673	55.6	47.0	77.5	79.0	7.6	23.2	90.9	85.7	27.6	27.0	44.9	58.7	96.6	93.4	72.4	72.2	64.2	47.8	69.4	94.7	95.6	98.9	186	118	95.7	94.1	36.6	28.8	10.8	11.2	67.2	72.0	50.1	75.4	23.1	22.5	82.3	60.7
9	Kerala	181	361	28.2	10.3	87.9	91.7	37.1	6.1	86.7	27.4	17.6	0.0	11.6	24.9	66.7	86.5	43.1	21.6	88.8	0.0	89.4	77.2	81.7	100.0	137	217	00.0	18.4	31.4	14.3	17.5	na	25.5	26.3	50.4	18.0	53.6	15.4	27.1	28.2
10	Madhya Pradesh	560	476	74.6	73.1	57.3	16.4	10.9	13.5	73.2	66.6	46.1	8.4	55.2	63.4	92.4	88.2	56.0	67.7	60.0	82.1	54.6	91.1	83.7	97.9	367	259	98.1	99.6	12.8	15.8	6.8	na	54.5	70.7	70.3	61.4	12.8	17.7	86.6	86.2
11	Maharashtra	778	830	64.0	78.1	95.1	88.7	32.0	30.8	96.0	89.7	5.0	17.4	87.4	81.3	94.9	90.9	67.2	53.1	50.7	46.8	97.8	99.7	99.6	100.0	249	293	98.4	95.9	43.4	40.3	27.3	26.9	91.6	84.6	75.1	58.7	48.7	14.9	86.8	83.7
12	Odisha	566	470	12.5	49.2	61.1	76.2	4.6	53.2	39.5	31.3	80.1	54.9	54.2	53.4	60.9	55.4	38.0	39.0	44.3	26.4	24.9	98.1	54.0	95.7	360	229	99.7	79.0	35.3	87.3	6.4	50.7	43.1	59.4	28.1	53.7	16.8	15.5	79.7	53.7
13	Punjab	162	134	53.1	17.2	74.7	85.2	37.2	20.2	65.3	74.6	50.0	0.0	18.0	26.1	94.1	00.0	60.5	43.5	62.7	39.1	79.6	95.7	92.0	99.3	120	155	95.8	82.0	34.2	31.6	14.2	7.7	76.7	69.5	75.8	39.4	56.0	52.5	72.5	85.2
14	Rajasthan	722	692	76.4	56.9	81.3	1.8	7.8	6.2	85.1	89.9	46.0	19.9	53.6	63.3	93.8	94.2	34.6	31.5	34.5	44.2	56.7	68.0	93.1	98.2	448	355	99.7	98.9	19.2	29.9	13.8	na	38.8	60.3	53.1	52.7	16.8	38.0	81.9	88.2
15	Tamil Nadu	507	423	94.1	50.6	90.3	75.9	69.4	62.4	67.7	28.4	52.2	10.9	18.7	22.2	94.2	93.5	89.1	70.1	51.4	59.4	82.8	67.1	76.9	99.0	402	373	99.0	00.0	34.3	7.2	40.3	9.4	72.4	56.8	58.8	46.7	27.4	0.0	83.6	86.1
16	Telangana	197	na	55.8	na	93.9	63.5	43.2	na	94.2	na	40.5	na	21.8	na	90.2	na	72.6	na	39.3	na	86.3	54.8	94.9	96.3	88	na	97.6	na	27.3	na	39.7	na	65.9	na	92.1	na	29.6	na	76.1	na
17	Uttar Pradesh	1051	819	27.2	45.5	73.6	84.3	6.6	2.3	55.3	56.7	25.3	20.8	70.2	52.2	84.6	81.2	23.7	39.7	47.6	44.5	37.7	31.7	30.4	90.9	920	693	99.3	92.1	14.4	19.5	11.1	na	54.1	88.5	18.4	55.8	31.8	6.2	81.1	71.8
18	West Bengal	228	290	30.0	25.9	82.9	71.1	11.8	9.7	50.0	27.0	21.0	18.6	70.2	82.8	67.5	73.3	32.4	45.3	36.2	33.3	61.4	93.0	72.8	99.4	366	335	96.2	96.1	17.5	11.6	10.7	13.4	68.6	46.3	52.7	17.9	37.0	25.5	81.7	86.7

19	A&N Islands	18	15	100.0	93.3	na	na	77.8	26.7	00.0	00.0	88.9	6.7	00.0	00.0	94.1	71.4	72.2	42.9	5.6	14.3	na	na	na	na	4	2	00.0	00.0	0.0	100.0	0.0	00.0	25.0	00.0	75.0	50.0	0.0	0.0	00.0	00.0		
20	Arunachal Pradesh	82	72	69.5	36.1	57.3	31.7	25.5	25.0	88.2	79.1	29.7	6.9	65.8	52.8	68.6	73.1	17.5	34.6	2.3	7.7	24.4	86.6	73.2	96.7	53	38	00.0	89.5	2.0	34.2	3.7	7.8	11.3	60.5	15.9	65.8	12.5	12.0	75.5	68.0		
21	Delhi	na	14	na	42.9	na	na	na	64.3	na	50.0	na	7.1	na	42.9	na	00.0	na	100.0	na	83.3	na	na	na	na	na	nc	na	nc	na	nc	na	nc	na	nc	na	nc	na	nc	na	nc		
22	Goa	17	16	64.7	62.5	100.0	100.0	70.6	62.5	91.7	62.5	82.4	31.3	47.1	50.0	81.8	90.0	27.3	50.0	45.5	10.0	47.1	17.7	100.0	100.0	4	5	00.0	00.0	25.0	20.0	50.0	60.0	50.0	60.0	00.0	80.0	25.0	0.0	00.0	100.0		
23	Himachal Pradesh	153	144	16.3	52.8	81.7	42.5	12.0	16.0	63.5	70.8	12.8	2.1	30.7	21.5	76.9	75.0	16.0	48.7	28.6	9.2	81.1	96.7	96.1	100.0	77	92	98.4	87.0	6.5	4.4	9.1	5.4	52.0	47.8	35.1	35.9	22.2	6.1	88.8	84.9		
24	Jammu & Kashmir	na	222	na	32.4	na	na	na	39.2	na	47.5	na	34.2	na	26.1	na	66.7	na	51.4	na	19.4	na	na	na	na	na	73	na	84.9	na	45.2	na	54.8	na	58.9	na	71.2	na	20.4	na	67.3		
25	Manipur	59	53	39.7	13.2	96.6	83.1	64.9	41.5	74.1	49.1	91.2	67.9	55.9	26.4	76.5	57.1	39.1	57.1	5.9	14.3	69.5	94.9	98.3	100.0	16	19	92.9	84.2	12.5	15.8	12.5	10.5	12.5	5.3	50.0	31.6	0.0	0.0	88.8	50.0		
26	Meghalaya	75	68	98.6	62.7	93.3	97.3	57.1	41.2	00.0	94.1	71.4	25.0	97.3	94.1	95.8	57.1	36.5	28.6	9.3	21.4	97.3	97.3	100.0	100.0	14	26	00.0	96.2	14.3	11.5	0.0	7.7	21.4	15.4	64.3	46.1	33.3	8.3	00.0	50.0		
27	Mizoram	42	53	90.2	69.8	92.9	71.4	12.8	22.6	95.2	92.5	0.0	1.9	95.2	88.7	92.3	91.9	16.2	29.7	10.3	29.7	85.7	95.2	95.2	100.0	11	10	00.0	90.0	18.2	0.0	27.3	10.0	00.0	80.0	54.6	70.0	00.0	0.0	00.0	100.0		
28	Nagaland	88	na	53.4	na	81.8	87.5	13.8	na	77.6	na	12.5	na	62.5	na	84.4	na	19.2	na	2.0	na	89.8	85.2	92.1	98.8	21	na	00.0	na	4.7	na	9.5	na	54.1	na	80.9	na	23.5	na	80.9	na		
29	Sikkim	24	23	100.0	95.7	70.8	NA	62.5	73.9	95.8	00.0	12.5	0.0	00.0	87.0	95.8	00.0	50.0	63.6	12.5	18.2	95.8	87.5	100.0	100.0	1	nc	1.0	na	1.0	na	1.0	na	1.0	na	1.0	na	0.0	na	1.0	na		
30	Tripura	44	55	79.6	70.9	97.7	72.7	48.8	29.1	95.2	87.3	79.1	52.7	65.9	72.7	93.1	74.4	82.4	64.1	58.1	43.6	72.1	88.4	86.1	100.0	11	12	00.0	00.0	9.1	0.0	0.0	8.3	0.0	16.7	45.5	25.0	0.0	0.0	72.7	100.0		
31	Uttarakhand	84	84	67.9	72.6	84.5	94.0	28.2	10.7	84.3	82.1	60.6	10.7	85.7	58.3	94.6	na	52.6	42.9	35.7	16.7	84.3	89.2	88.0	100.0	60	95	98.3	92.6	23.3	16.8	11.7	8.4	30.0	67.4	58.3	53.7	8.6	5.8	73.3	86.3		
32	Chandigarh	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	2	2	00.0	50.0	100.0	100.0	00.0	na	00.0	50.0	00.0	50.0	00.0	00.0	00.0	00.0	00.0	
33	Dadra & Nagar Haveli	na	6	na	100.0	na	na	na	0.0	na	00.0	na	16.7	na	66.7	na	00.0	na	50.0	na	50.0	na	na	na	na	na	1	na	00.0	na	0.0	na	0.0	na	00.0	na	00.0	na	00.0	na	0.0	na	100.0
34	Daman & Diu	na	2	na	50.0	na	na	na	0.0	na	00.0	na	00.0	na	0.0	na	00.0	na	0.0	na	00.0	na	na	na	na	na	1	na	00.0	na	100.0	na	00.0	na	00.0	na	00.0	na	00.0	na	00.0	na	100.0
35	Lakshadweep	na	4	na	100.0	na	na	na	50.0	na	00.0	na	0.0	na	50.0	na	75.0	na	50.0	na	0.0	na	na	na	na	na	3	na	00.0	na	0.0	na	0.0	na	33.3	na	80.0	na	0.0	na	100.0		
36	Puducherry	23	15	73.9	73.3	na	na	57.1	46.7	59.1	93.3	80.9	93.3	60.8	46.7	00.0	90.9	58.8	54.6	38.8	9.1	na	na	na	na	7	4	00.0	75.0	42.8	0.0	28.5	na	42.8	25.0	00.0	75.0	14.3	0.0	57.1	na		

Statement-3

Sr. No.	State/UTs	Sub-Divisional Hospitals (SDH) (%)								District Hospitals (DH) (%)							
		No. of Sub-Divisional Hospitals covered	SDHs having Paediatrician	SDHs having regular radiographer	SDHs having 2D Echo facility	SDHs having Ultrasound facility	SDHs having three phase connection	SDHs having critical care area	SDHs having suggestion and complaint box	No. of District Hospitals covered	DHs having Paediatrician	DHs having regular radiographer	DHs having 2D Echo facility	DHs having Ultrasound facility	DHs having three phase connection	DHs having critical care area	DHs having suggestion and complaint box
		DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4	DLHS-4
	INDIA	890	na	na	na	na	na	na	na	650	na	na	na	na	na	na	na
1	Andhra Pradesh	38	60.5	13.2	5.3	71.1	100.0	78.9	73.7	17	82.3	52.9	23.5	100.0	100.0	88.2	52.9
2	Assam	11	27.3	0.0	9.1	45.5	81.8	54.5	81.8	25	76.0	24.0	12.0	76.0	100.0	64.0	92.0
3	Bihar	30	50.0	13.3	0.0	26.7	76.7	60.0	76.7	38	76.3	44.7	13.2	63.2	94.7	81.6	94.7
4	Chattisgarh	4	2.0	0.0	1.0	0.0	4.0	3.0	3.0	16	14.0	10.0	2.0	10.0	16.0	10.0	16.0
5	Gujarat	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na
6	Haryana	21	28.6	9.5	4.7	14.3	90.5	42.8	100.0	21	95.2	38.1	38.1	90.5	100.0	76.2	100.0
7	Jharkhand	10	30.0	na	10.0	10.0	60.0	20.0	40.0	21	85.7	19.5	9.5	47.6	100.0	42.9	85.7
8	Karnataka	148	51.4	16.2	4.1	37.8	98.0	46.0	75.0	29	86.2	62.1	34.5	89.7	96.6	75.9	82.8
9	Kerala	55	96.4	45.5	45.4	52.7	100.0	90.9	100.0	15	93.3	86.6	73.3	93.3	100.0	100.0	100.0
10	Madhya Pradesh	54	55.6	11.1	5.6	29.6	92.6	31.5	75.9	49	97.9	63.2	16.3	89.8	100.0	73.5	93.8
11	Maharashtra	80	13.8	13.8	7.5	45.0	100.0	90.0	97.5	39	97.4	79.5	38.5	92.3	100.0	89.7	97.4
12	Odisha	26	80.8	3.9	7.7	3.9	88.5	26.9	84.6	29	93.1	31.0	3.5	69.0	96.6	51.7	89.7
13	Punjab	38	63.1	26.3	7.8	63.1	100.0	55.2	94.7	20	90.0	50.0	15.0	90.0	100.0	51.7	95.0
14	Rajasthan	17	64.7	41.1	23.5	100.0	100.0	76.4	70.5	36	91.6	61.1	25.0	100.0	100.0	86.1	91.6

15	Tamil Nadu	248	65.3	40.3	11.7	81.1	96.7	42.3	66.9	30	90.0	50.0	73.3	93.3	100.0	46.6	76.7
16	Telangana	33	72.7	9.1	0.0	72.7	100.0	75.7	69.7	9	77.8	55.5	22.2	100.0	100.0	88.8	55.5
17	Uttar Pradesh	10	50.0	10.0	0.0	0.0	90.0	60.0	60.0	132	84.1	62.8	9.1	69.7	96.9	58.3	87.8
18	West Bengal	43	97.6	83.7	7.0	79.1	97.6	48.8	83.7	19	95.0	100.0	47.4	100.0	100.0	63.2	94.7
19	A&N Islands	na	na	na	na	na	na	na	na	3	1.0	0.0	1.0	2.0	3.0	2.0	3.0
20	Arunachal Pradesh	na	na	na	na	na	na	na	na	14	5.0	2.0	2.0	7.0	7.0	4.0	10.0
21	Delhi	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na
22	Goa	1	100.0	100.0	100.0	100.0	100.0	100.0	100.0	2	100.0	100.0	100.0	100.0	100.0	50.0	100.0
23	Himachal Pradesh	na	na	na	na	na	na	na	na	12	91.7	75.0	25.0	83.3	100.0	50.0	100.0
24	Jammu & Kashmir	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na
25	Manipur	1	0.0	0.0	0.0	0.0	100.0	0.0	0	7	42.9	14.3	0.0	42.9	42.9	28.6	71.4
26	Meghalaya	na	na	na	na	na	na	na	na	5	100.0	40.0	20.0	80.0	60.0	20.0	100.0
27	Mizoram	2	50.0	0.0	0.0	0.0	0.0	0.0	100.0	8	50.0	12.5	25.0	100.0	62.5	35.5	87.5
28	Nagaland	na	na	na	na	na	na	na	na	11	45.4	18.2	18.2	72.7	54.5	18.2	81.8
29	Sikkim	na	na	na	na	na	#REF!	na	na	4	3.0	2.0	0.0	4.0	4.0	3.0	3.0
30	Tripura	11	36.4	0.0	0.0	63.6	90.9	27.3	54.6	5	60.0	40.0	20.0	60.0	80.0	40.0	100.0
31	Uttarakhand	9	8.0	5.0	0.0	7.0	9.0	4.0	8.0	30	22.0	14.0	4.0	20.0	29.0	14.0	29.0
32	Chandigarh	na	na	na	na	na	na	na	na	1.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
33	Dadra & Nagar Haveli	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na
34	Daman & Diu	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na
35	Lakshadweep	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na	na
36	Puducherry	na	na	na	na	na	na	na	na	3	66.6	66.6	66.6	100.0	100.0	100.0	100.0

Annexure-VI

DOCTORS⁺ AT PRIMARY HEALTH CENTRES						
S. No.	State/UT	(As on 31st March, 2015)				
		Required¹	Sanctioned	In Position	Vacant	Shortfall
		[R]	[S]	[P]	[S-P]	[R-P]
1	Andhra Pradesh	1069	2270	1412	858	*
2	Arunachal Pradesh	117	NA	102	NA	15
3	Assam	1014	NA	1355	NA	*
4	Bihar###	1883	2078	2521	*	*
5	Chhattisgarh	792	752	368	384	424
6	Goa	21	48	56	*	*
7	Gujarat#	1247	1504	889	615	358
8	Haryana	461	635	489	146	*
9	Himachal Pradesh	500	636	571	65	*
10	Jammu & Kashmir	637	1352	834	518	*
11	Jharkhand	327	327	372	*	*
12	Karnataka	2353	2353	2196	157	157
13	Kerala	827	1120	1169	*	*
14	Madhya Pradesh	1171	1658	999	659	172
15	Maharashtra	1811	3009	2937	72	*
16	Manipur^	85	238	199	39	*
17	Meghalaya	110	128	114	14	*
18	Mizoram##	57	152	49	103	8
19	Nagaland	128	108	133	*	*
20	Odisha ³	1305	1312	1008	304	297
21	Punjab	427	490	441	49	*
22	Rajasthan	2083	2807	2412	395	*
23	Sikkim	24	NA	29	NA	*

24	Tamil Nadu	1372	2744	2375	369	*
25	Telangana	668	1318	1024	294	*
26	Tripura	91	158	158	0	*
27	Uttarakhand**	257	325	160	165	97
28	Uttar Pradesh	3497	4509	2209	2300	1288
29	West Bengal	909	2600	723	1877	186
30	A& N Islands	22	42	36	6	*
31	Chandigarh	0	0	0	0	0
32	D & N Haveli	7	6	8	*	*
33	Daman & Diu	3	3	5	*	*
34	Delhi	5	21	21	0	*
35	Lakshadweep	4	9	9	0	*
36	Puducherry	24	38	38	0	*
	All India²	25308	34750	27421	9389	3002

Notes: ## Sanctioned data for 2013-14 used

Data for 2013 repeated

**Inposition data for 2013-14 used

###Inposition data for 2013-14 & Sanctioned data for 2011 used

^Data for 2013-14 repeated

NA: Not Available.

+: Allopathic Doctors

*: Surplus. All India figures for Vacancy and Shortfall are the totals of State-wise Vacancy and Shortfall ignoring surplus in some States / UTs

¹ One per Primary Health Centre

² For calculating the overall percentages of vacancy, the States/UTs for which manpower position is not available, may be excluded

³ The PHC data included Area Hospitals & Other Hospitals

General Duty Medical Officers (GDMOs) - Allopathic at CHCs			
S. No.	State/UT	(As on 31st March, 2015)	
		Sanctioned	In Position
		[S]	[P]

1	Andhra Pradesh	312	272
2	Arunachal Pradesh	NA	114
3	Assam	NA	456
4	Bihar^	NA	285
5	Chhattisgarh	628	334
6	Goa	12	10
7	Gujarat#	1060	747
8	Haryana	410	265
9	Himachal Pradesh	234	208
10	Jammu & Kashmir	772	533
11	Jharkhand	564	757
12	Karnataka	255	224
13	Kerala	781	1019
14	Madhya Pradesh	1109	864
15	Maharashtra	512	486
16	Manipur^	97	94
17	Meghalaya	91	74
18	Mizoram	NA	11
19	Nagaland	42	53
20	Odisha	449	463
21	Punjab	174	372
22	Rajasthan	1442	1071
23	Sikkim	NA	4
24	Tamil Nadu	1919	1740
25	Telangana	226	197
26	Tripura	64	64
27	Uttarakhand	61	54
28	Uttar Pradesh	0	0

29	West Bengal	1800	980
30	A& N Islands	13	13
31	Chandigarh##	6	19
32	D & N Haveli	0	6
33	Daman & Diu	4	4
34	Delhi	0	0
35	Lakshadweep	11	11
36	Puducherry	18	18
	Total²	13066	11822

Notes: # Data for 2013 repeated

^Data for 2013-14 repeated

##Sanctioned data for 2013-14 used

NA: Not Available

² For calculating the overall percentages of vacancy, the States/UTs for which manpower position is not available, may be excluded

TOTAL SPECIALISTS AT CHCs

Total Specialists [Surgeons, OB&GY, Physicians & Paediatricians]

S. No.	State/UT	(As on 31st March, 2015)				
		Required ¹	Sanctioned	In Position	Vacant	Shortfall
		[R]	[S]	[P]	[S-P]	[R-P]
1	Andhra Pradesh	716	384	159	225	557
2	Arunachal Pradesh	208	NA	1	NA	207
3	Assam	604	NA	121	NA	483
4	Bihar	280	NA	63	NA	217
5	Chhattisgarh	620	628	78	550	542
6	Goa	16	5	4	1	12
7	Gujarat#	1280	NA	74	NA	1206
8	Haryana	436	153	30	123	406
9	Himachal Pradesh	312	0	7	*	305
10	Jammu & Kashmir	336	343	167	176	169
11	Jharkhand	752	131	128	3	624
12	Karnataka	824	824	502	322	322
13	Kerala	888	30	39	*	849
14	Madhya Pradesh	1336	897	263	634	1073
15	Maharashtra	1440	823	578	245	862
16	Manipur^	68	4	3	1	65
17	Meghalaya	108	3	3	0	105
18	Mizoram	36	0	0	0	36
19	Nagaland	84	0	4	*	80
20	Odisha	1508	908	356	552	1152
21	Punjab	600	563	173	390	427
22	Rajasthan	2272	1566	526	1040	1746

23	Sikkim	8	NA	0	NA	8
24	Tamil Nadu ³	1540	0	0	0	1540
25	Telangana	456	284	116	168	340
26	Tripura	80	3	3	0	77
27	Uttarakhand	236	197	49	148	187
28	Uttar Pradesh	3092	2099	484	1615	2608
29	West Bengal	1388	1792	114	1678	1274
30	A& N Islands	16	9	0	9	16
31	Chandigarh##	8	11	27	*	*
32	D & N Haveli	4	0	2	*	2
33	Daman & Diu	8	2	1	1	7
34	Delhi	0	0	0	0	0
35	Lakshadweep	12	0	0	0	12
36	Puducherry	12	2	3	*	9
	All India²	21584	11661	4078	7881	17525

Notes: # Data for 2013 repeated

^Data for 2013-14 repeated

##Sanctioned data for 2013-14 used

NA: Not Available.

¹ Four per Community Health Centre

*: Surplus. All India figures for Vacancy and Shortfall are the totals of State-wise Vacancy and Shortfall ignoring surplus in some States / UTs

² For calculating the overall percentages of vacancy and shortfall, the States/UTs for which manpower position is not available, may be excluded

³ Specialists are attending CHCs on hiring basis